

DIVISION BENCH

ITEM NO.138

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

APPEAL No.28/ALD/2023

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 16th April, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	PRASANDI SKILLS TECH PVT LTD. & ANR. V/S ROC, UP
UNDER SECTION	252 (1) OF COMPANIES ACT, 2013

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Ms. Anupam Tripathi, PCS *: For the Appellant*
Sh. Krishna Dev Vyas, Adv. *: For the ROC*
Sh. Gaurav Mahajan, Sr. S.C. *: For the I.T. Deptt.*
with Sh. Niraj Kumar Singh, Adv.

ORDER

Ld. Counsels representing the parties are present.

- 1.** Ld. Counsel representing the Income Tax Department seeks two weeks time to file its report.
- 2.** Let the needful be done within the aforesaid stipulated period positively with an advance copy to be supplied to the other side.
- 3.** The report of ROC has already been filed.
- 4.** Let the matter be adjourned for further hearing on 2nd May, 2024 and to be taken up at 02:30 PM.

-Sd-
(Ashish Verma)
Member (Technical)

-Sd-
(Praveen Gupta)
Member (Judicial)

16th April, 2024

*Kavya Prakash Srivastava
(Stenographer)*